

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 189 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2021

Name of the Company: Saroj Ramesh Bhagat Proprietor Raaas Impex  
V/s  
Surshti Exports Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**


Learned Counsel Mr. A S Panesar appeared for the Corporate Debtor.

No one appeared for the Operational Creditor.

Pleadings are complete.

Matter stands adjourned to 08.02.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 4th day of January, 2020.  
SK